

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) Yes, Sir.

(b) The various member-countries affiliated to ICPO-Interpol took part in the discussion. The Secretary General of the ICPO-Interpol, General Secretariat, Paris, moved the resolution on International Terrorism.

(c) No, Sir.

(d) This is for the member countries to decide. Interpol has not made any recommendation in this regard.

(e) It does not seem possible to specify any time limit.

Maharashtra-Karnataka Border Dispute

592. PROF. MADHU DANDAVATE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether during the last session of Parliament an all party delegation including MPs from Maharashtra met the Prime Minister and proposed that the long pending Karnataka-Maharashtra dispute be settled on the lines of the settlement of the border dispute between Punjab and Haryana on the basis of the norms of linguistic majority and geographic contiguity treating village as a unit; and

(b) if so, the reaction of the Government to this proposal ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) Prime Minister received a communication dated the 13th August, 1985 signed by several Members of Parliament on the subject.

(b) The Chief Ministers of Maharashtra and Karnataka have been holding discussions on this issue. The Government of India have preferred to await the outcome of these bilateral efforts.

Progress of Naval Academy at Ezhimala in Kerala

593. SHRI K. KUNJAMBU :
PROF. P. J. KURIEN :

Will the Minister of DEFENCE be pleased to state :

(a) at what stage is the work on Naval Academy at Ezhimala in Kerala;

(b) whether there has been any delay in the execution of work on this project;

(c) if so, the reasons thereof; and

(d) by what time the work is likely to be completed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) to (d). Detailed planning of work and the services for the Naval Academy at Ezhimala in Kerala is in progress. The civil works are expected to commence after the architectural features and designs are finalised and the approximate estimates are prepared on the basis of the architectural drawings and the soil investigations. The Academy is expected to start functioning in about 6 years.

Practice of Untouchability

594. SHRI K. KUNJAMBU : Will the Minister of WELFARE be pleased to state :

(a) whether Government have received any reports about practising of untouchability in any part of the country during the past one year;

(b) if so, the details thereof and the action taken thereon; and

(c) whether Government propose to set up annual national award for those working dedicatedly for the eradication of untouchability ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). Yes, Sir. Complaints are received from individuals regarding the practice of untouchability which are taken up with the concerned State Government for necessary remedial action. The nature of such complaints vary from area to area.

(c) No, Sir.

Resources in the Indian Ocean for the Development of the Economy

595. SHRI K. KUNJAMBU : Will the PRIME MINISTER be pleased to state :